

किए हैं। किए गए महत्वपूर्ण उपाय इस प्रकार हैं :—

(1) राष्ट्रीय तिलहन विकास परियोजना को कार्यान्वित करना, जिसमें दूसरे तिलहनों के बारे में गहन विकास कार्यक्रम चलाने के अतिरिक्त मूंगफली, रेपसीड/सरसों, सोयाबीन और सूरजमुखी के बारे में विशेष परियोजना चलाना शामिल है।

(2) खाद्य तेलों और तिलहनों के उत्पादन ढांचे को नया रूप देने और राष्ट्रीय डेयरी विकास बोर्ड के माध्यम से विपणन करने से संबंधित परियोजना के तहत कुछ राज्यों में राज्य स्तरीय सहकारी तिलहन उत्पादक संघ गठित किए हैं।

(3) तिलहनों के लिये न्यूनतम समर्थन मूल्य उच्च स्तरों पर निर्धारित करके उत्पादकों को बेहतर प्रोत्साहन देना।

(4) तिलहनों की उत्पादकता बढ़ाने के लिये अनुसंधान प्रयासों में तेजी लाना। तिलहनों के उत्पादन के बारे में एक प्रौद्योगिकी मिशन गठित किया गया है।

(5) सोयाबीन और सूरजमुखी जैसी गैर-पारम्परिक तिलहनों की फसलों के अन्तर्गत क्षेत्र बढ़ाना और वृक्ष तथा वनमूल के तिलहनों, चावल की भूसी आदि का उपयोग करना।

(6) तिलहनों के उत्पादन कार्यक्रम के अनुरूप संसाधन और आधार-ढांचे संबंधी आवश्यक सुविधाओं की स्थापना करना।

(7) वनस्पति उद्योग द्वारा गैर-पारम्परिक तेलों का अधिक प्रयोग करने पर वित्तीय प्रोत्साहन देना, परिष्कृत चावल की भूसी,

बिनौले और सोयाबीन के तेल, जो सीधे मानव उपभोग के लिए हों, के संबंध में और परिष्कृत विलायक निष्काशित तेलों के लिये उत्पादन शुल्क से छूट देना।

सार्वजनिक वितरण प्रणाली के अन्तर्गत राज्यों/संघ राज्य क्षेत्रों को आयातित खाद्य तेलों का आवंटन कमी के मौसम और अधिकता वाले मौसम के अनुसार समायोजित किया जाता है, ताकि देशी खाद्य तेलों के मूल्यों को उचित स्तर पर बनाए रखा जा सके।

**Allotment of plot to Buddha Tri-Ratna Mission in Chittaranjan Park, New Delhi**

2498. SHRI CHATURANAN MISHRA;

SHRI GURUDAS DAS GUPTA;

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether Government have recently received some representation from Members of Parliament and Ex-Members of Parliament regarding the allotment of land in Chittaranjan Park, New Delhi for construction of a Buddha Vihar by the Buddha Tri-Ratna Mission;

(b) if so, the details thereof;

» (c) whether the Ministry has instructed the Delhi Development Authority for incorporating such utilisation of a plot in Chittaranjan Park in the layout plan of the area;

(d) if so, the details thereof;

(e) whether Government are aware that in violation of instructions in this regard, the religious plot to be allotted in favour of the Mission has been sold out or is being sold at the rate of Rs. 301- per sq. metre for residential purpose;

(f) if so, what action has been taken against those persons who are responsible for such sale; and

(g) the steps being taken to allot the land to the Mission as per their request?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Yes, Sir. It is proposed to allot 0.5 acres in Chittaranjan Park to the Mission.

(c) and (d) The Delhi Development Authority has been asked to incorporate the utilization of the land in the lay out plan of the area.

(e) and (f) No, Sir.

(g) The Allotment will be made after the proposed utilization of land is incorporated in the lay-out plan of the area.

#### **Allotment of Type 'D' quarters to Government Officers**

2499. SHRI D. B. CHANDRE GOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government Officers drawing pay of rupees 250 p. m. were entitled to Type IV quarter in the beginning;

(b) whether it is also a fact that the allotment of Type IV quarters (now category 'D') has been recommended for allotment to Officers drawing pay from Rupees 2800 to Rupees 3599 by the IVth Pay Commission and thus many Government Officers have been deprived of their entitlement of Type IV quarters; and

(c) if so, the action taken by Government to revise the eligibility condition?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Since the publication of the Allotment of Government - Residences (General Pool in Delhi) Rules, 1963 type-IV (type-D) houses are not initially allotted to government officers drawing pay @Rs. 250 p. m.

(b) The IVth Pay Commission has recommended pay range of Rs. 2800 to Rs.

3590 for entitlement of type-D residences. It cannot be said that Government officers have been deprived of their entitlement of type-IV quarters as the classification of entitlement is more or less related to revision of pay scales.

(c) Does not arise, in view of the reply given at (b) above.

#### **Foodgrain stock**

2500. DR. MOHD. HASHIM KIDWAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total stock of foodgrains as in September, 1986; and

(b) what targets have been set for the storage of foodgrains during 1986-87 and for the year 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) The total stock of foodgrains with public agencies as on 30th September, 1986 is estimated at 23.68 million tonnes.

(b) Food Corporation of India, Central Warehousing Corporation and State Warehousing Corporations together are expected to construct additional storage capacity of 10.33 lakh tonnes for foodgrains during 1986-87. These agencies are targetted to construct storage capacity of 11.30 lakh tonnes for foodgrains during 1987-88.

#### **Government accommodation to employees not having their own houses**

2501. SHRI SOHAN LAL DHUSIYA: SHRI S. S. AHLUWALIA;

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the total number of employees working in the Ministry of Urban Development (category-wise) for more than ten/fifteen or twenty years but had not been allotted Government accommodation;

(b) the number of those out of them in each category who are having their own accommodation; and